

# POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF M/s HIMACHAL FIBRES LIMITED

Registered Office: Plot No 43-44, Industrial Area, Barotiwala, Solan, Himachal Pradesh, India  
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This Post Offer Public Announcement is being issued by Mefcom Capital Markets Limited ("Manager to the Offer") on behalf of the Acquirers, Mr. Mayank Malhotra, M/s Brijeshwari Textiles (P) Limited, M/s Shiva Spinfab (P) Limited and M/s Balmukhi Textiles (P) Limited (hereinafter collectively referred as "Acquirers"), along with Mr. Akhil Malhotra and Mr. Rajinder Kumar (hereinafter collectively referred as "Person Acting in Concert") in compliance with Regulation 18(12) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulations, 2011.

This Announcement is in continuation of and should be read in conjunction with the Detailed Public Statement published on June 04, 2012, the Corrigendum to the Detailed Public Statement published on August 17, 2012, Letter of Offer dated August 21, 2012 and Offer Opening Public Announcement dated August 28, 2012.

- Name of the Target Company:- M/s Himachal Fibres Limited
- Name of Acquirers & PACs:- Mr. Mayank Malhotra, M/s Brijeshwari Textiles (P) Limited, M/s Shiva Spinfab (P) Limited and M/s Balmukhi Textiles (P) Limited ("Acquirers") Mr. Akhil Malhotra and Mr. Rajinder Kumar ("PACs")
- Name of Manager to the Offer:- M/s Mefcom Capital Markets Limited
- Name of Registrar to the offer:- M/s Beetal Financial & Computer Services Pvt Limited
- Offer Details**
  - Date of Opening of the Offer:- Wednesday, 29.08.2012
  - Date of Closure of the Offer:- Tuesday, 11.09.2012
- Date of Payment of Consideration:- Friday, 21.09.2012
- Details of the Acquisition:-

| Sl. No. | Item                                                                                                                                           | Proposed in the Offer Document |                                 | Actual                         |                                 |
|---------|------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------|---------------------------------|--------------------------------|---------------------------------|
| 1.      | Offer Price                                                                                                                                    | Rs. 17.50                      |                                 | Rs. 17.50                      |                                 |
| 2.      | Aggregate number of shares tendered                                                                                                            | 2242500                        |                                 | 204150                         |                                 |
| 3.      | Aggregate number of shares accepted                                                                                                            | 2242500                        |                                 | 204150                         |                                 |
| 4.      | Size of the offer (Number of shares multiplied by offer price per share)                                                                       | Rs. 3,92,43,750                |                                 | Rs. 35,72,625                  |                                 |
| 5.      | Shareholding of the Acquirers along with PACs before Agreements/Public Announcement (No. & %)                                                  | 500000<br>5.79%                |                                 | 500000<br>5.79%                |                                 |
| 6.      | Shares Acquired by way of Agreements/Preferential Issue<br>- Number<br>- % of Fully Diluted Equity Share Capital                               | 4000000<br>46.38%              |                                 | 4000000<br>46.38%              |                                 |
| 7.      | Shares Acquired by way of Open Offer<br>- Number<br>- % of Fully Diluted Equity Share Capital                                                  | 2242500<br>26%                 |                                 | 204150<br>2.37%                |                                 |
| 8.      | Shares Acquired after Detailed Public Statement<br>- Number of shares acquired<br>- Price of the shares acquired<br>- % of the shares acquired | Nil<br>N.A.<br>N.A.            |                                 | Nil<br>N.A.<br>N.A.            |                                 |
| 9.      | Post offer share holding of Acquirers along with PACs<br>- Number<br>- % of Fully Diluted Equity Share Capital                                 | 6742500<br>78.17%              |                                 | 4704150<br>54.54%              |                                 |
| 10.     | Pre & Post offer shareholding of the Public<br>- Number<br>- % of Fully Diluted Equity Share Capital                                           | Pre Offer<br>4125000<br>47.83% | Post Offer<br>1882500<br>21.83% | Pre Offer<br>4125000<br>47.83% | Post Offer<br>3920850<br>45.46% |

- The Acquirers along with its Directors and PACs severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
- A copy of this Public Offer Advertisement will be available on the website of SEBI i.e. www.sebi.gov.in.

**Issued by Manager to the Offer on behalf of the Acquirers**



**Mefcom Capital Markets Limited**

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Website: www.mefcom.in

Contact Person: **Mr. Anand Srivastava**

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Date: 22nd September, 2012

Place: New Delhi